

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2357  
ANSWERED ON:25.07.2014  
IRREGULARITIES IN NABARD  
Patle Smt. Kamla Devi

**Will the Minister of FINANCE be pleased to state:**

- (a) whether Government has noticed any irregularities in the National Bank for Agriculture and Rural Development (NABARD);
- (b) if so, the details thereof; and
- (c) the remedial measures taken/being taken by the Government in this regard?

**Answer**

The Minister of State in the Ministry of Finance (Smt. Nirjala Sitharaman)

(a) to (c):- Systems are in place in National Bank for Agriculture and Rural Development (NABARD) and in Government to deal with any alleged irregularities/complaint reported. As and when any complaint is received in Government/NABARD, the same is enquired into for taking appropriate action.

Recently, an instance of misuse of LTC facility by officials in NABARD was received and examined. Thereafter the Department of Financial Services has issued instructions to all public sector banks/Financial Institutions/Reserve Bank of India/Insurance Regulatory and Development Authority/Pension Fund Regulatory and Development Authority/NABARD towards streamlining the LTC Scheme in order to avoid similar instances in future.